

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/31(CHE)/2024
NAME OF THE PETITIONER(S) : S Venkatesh Babu
NAME OF THE RESPONDENTS : ALG India Enterprises Pvt Ltd and 5
Others
UNDER SECTION : Sec 241-242 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Velpula Audityaa for the Petitioner.

Ld. Counsel Shri. Newlin Fredrick for the Respondents No. 1 to
5.

None for Respondent No. 6 / RoC.

Three weeks time is granted to the Respondents to file Reply / Counter to
the petition and serve copy on the Counsel for the Petitioner.

Rejoinder if any, be filed within two weeks thereafter.

List the petition for arguments on the interim relief on **05.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)